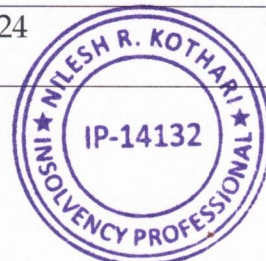


FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR M/S MAGICSTONE TRADERS PRIVATE LIMITED OPERATING IN TRADING BUSINESS AT MAHARASHTRA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| SL. | RELEVANT PARTICULARS | |
|-----|---|--|
| 1. | Name of the corporate debtor along with PAN & CIN/ LLP No. | M/S Magicstone Traders Private Limited PAN:AAKCM4514C CIN: U74110PN2016PTC164929 |
| 2. | Address of the registered office | Office No. 1, Sn. 57/3, Mayura Vihar Blg-Q Kothrud, Pune, Maharashtra - 411029 |
| 3. | URL of website | - |
| 4. | Details of place where majority of fixed assets are located | No Fixed Asset available as per the information available with the Resolution Professional |
| 5. | Installed capacity of main products/ services | NIL, as company is into Trading Business |
| 6. | Quantity and value of main products/ services sold in last financial year | As per the last audited financial statements for FY 2022-23 the turnover of the Corporate Debtor was NIL. The Company is non-operational for more than one year. |
| 7. | Number of employees/ workmen | NIL |
| 8. | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Can be obtained from RP through the following email id: magicstoneibc@gmail.com |
| 9. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: | Eligibility Criteria is mentioned in the detailed invitation of EOI and can be obtained from RP through the following email id: magicstoneibc@gmail.com |
| 10. | Last date for receipt of expression of interest | May 14, 2024 |
| 11. | Date of issue of provisional list of prospective resolution applicants | May 18, 2024 |
| 12. | Last date for submission of objections to provisional list | May 23, 2024 |



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|-----|--|--|
| 13. | Date of issue of final list of prospective resolution applicants | May 28, 2024 |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | May 31, 2024 |
| 15. | Lastdate for submission of resolution plans | June 30, 2024 |
| 16. | Process email id to submit Expression of Interest | magicstoneibc@gmail.com |



Mr. Nilesh Rajendra Kothari
Resolution Professional

For M/s Magicstone Traders Private Limited (under CIRP)
IBBI Reg. No IBBI/IPA-002/IP-N01225/2022 2023/14132

Address: A703, Iskon Riverside, Shahibaug, Near Shelaleikh Society,
Ahmedabad, Gujarat, 380004

Date: 29.04.2024

Place: Mumbai

